

**BEFORE THE HON'BLE NATIONAL COMPANY LAW TRIBUNAL,
BENCH AT KOLKATA**

CP (IB) No. 276/KB/2021

IN THE MATTER OF:-

**SECTION 33(2) OF CHAPTER III OF PART II OF THE INSOLVENCY AND
BANKRUPTCY CODE, 2016**

AND

IN THE MATTER OF:-

Maurya Manpower Services Private Limited, a Company incorporated and registered under the Companies Act, 1956 bearing CIN: U74910BR1997PTC007952 and having its registered office at Maurya Patna, South Gandhi Maidan, Patna-800001, Bihar;

.....Corporate Debtor

AND

IN THE MATTER OF:-

Mr. Anang Kumar Shandilya, Liquidator of M/s Maurya Manpower Services Private Limited, having Registration No. - IBBI/IPA-002/IP-N00882/2019-20/12826 and having office at 2nd Floor, Moolchand Tower, I Block, Sector 22, Noida - 201301, Uttar Pradesh;

.....Applicant

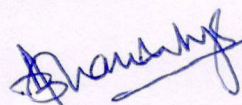
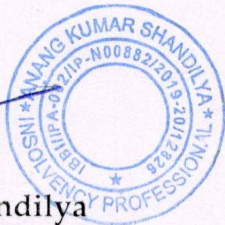
REPORT CERTIFYING LIST OF STAKEHOLDERS OF MAURYA MANPOWER SERVICES PRIVATE LIMITED (IN LIQUIDATION) IN ACCORDANCE WITH REGULATION 31(2) OF INSOLVENCY AND BANKRUPTCY BOARD OF INDIA (LIQUIDATION PROCESS) REGULATIONS, 2016

1. Vide the Public Announcement dated 09th July 2022, claims from creditors were invited vide Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016. Till date, the undersigned Liquidator has received the claims from the following creditors:

S. No.	Name	Type of Creditor	Claim Received (Rs)	Claim Admitted (Rs)
1.	Vivid Colors Private Limited	Financial Creditor	59,063/-	59,063/-
	Total		59,063/-	59,063/-

2. The undersigned Liquidator has duly verified the claims of the aforesaid creditors.

Filed By,

Anang Kumar Shandilya

Liquidator

IBBI Reg No.- IBBI/ IPA-002/ IP-N00882/2019-20/12826

Maurya Manpower Services Private Limited (in liquidation)

Maurya Patna, South Gandhi Maidan, Patna - 800001, Bihar

Mobile No. - +91 9711914380

Email - liquidation.mms@gmail.com, ip.akshandilya@gmail.com

Date: 2nd September 2022

Place: Noida

**LIST OF STAKEHOLDERS OF M/S MAURYA MANPOWER SERVICES
PRIVATE LIMITED (IN LIQUIDATION)**

Filing under sub-regulation (2) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

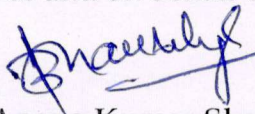
Name of the Corporate Debtor: **MAURYA MANPOWER SERVICES PRIVATE LIMITED (IN LIQUIDATION)**

Date of commencement of liquidation: **06th July 2022**

List of stakeholders as on: **02nd September 2022**

S.NO	CATEGORY OF STAKEHOLDER	SUMMARY OF CLAIMS RECEIVED	DETAILS IN ANNEXURES
1	Unpaid Insolvency Resolution Process Cost	2,15,050	Annexure-1
2	Liquidation cost till date	58,320	Annexure-2
3	Financial Creditors	59,063	Annexure -3
4	Operational Creditors (except workman and employees)	NA	NA
5	Employees and workmen	NA	NA
6	Authorised Representative of Workman and Employees	NA	NA
7	Other stakeholders if any	NA	NA

For and on behalf of **Maurya Manpower Services Private Limited (in liquidation)**


Anang Kumar Shandilya
Liquidator



IBBI Reg No.- IBBI/ IPA-002/ IP-N00882/ 2019-20/ 12826

Date: 02nd September 2022

Place: **Noida**

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Annexure-1 (Unpaid IRP Cost)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 02nd September 2022;

Details of Unpaid IRP Costs

S. No.	Particulars	Amount
1.	Resolution Professional Fee for the month of May, 2022	1,00,000
2.	Resolution Professional Fee for the month of June, 2022	1,00,000
3.	Legal Professional Fees for 20 th June 2022	15,050
Total		2,15,050



Annexure-2 (Liquidation Costs Till Date)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 02nd September 2022;

Details of Liquidation Costs Till Date

S. No.	Particulars	Amount
1.	Newspaper Publication of Public Announcement	9,720
2.	Fee for filing Form INC-28	400
3.	Professional Fee for certification and filing of INC-28	1,000
4.	Registered Valuers Fees	47,200
Total		58,320



Annexure – 3 (Financial creditors)

Name of the Corporate Debtor: Maurya Manpower Services Private Limited (in liquidation);

Date of commencement of Liquidation: 06th July 2022;

List of Stakeholders as on 02nd September 2022;

List of financial creditors belonging to any class of creditors

S.No.	Name of creditor	Date of Claim	Amount Claimed	Amount Accepted	Amount Rejected
1	Vivid Colors Private Limited	02 nd August 2022	59,063/-	59,063/-	NIL
Total			59,063/-	59,063/-	

